

S.No.	Name & Quarter No. S/Shri	Date of Govt. Decision	Period of Overstay	Amount due before Regularisation	Amount due after Regularisation	Difference	Recoveries made
23.	S.H. Khan Dy. Commr. M.P. Govt. E-II-87, AGV Complex	10-05-95	05-04-94 to 30-06-95	1,13,237.00	22,247.00	90,990.00	14,280.00
24.	Devinder Nath Dwivedi A.S.G. 1-B, Maulana Azad Rd	06-10-95	03-03-95 to 31-03-96	3,30,627.00	17,933.00	3,12,694.00	Nil
25.	Pt. Ravi Shanker Artist 95, Lodi Estate	06-10-95	11-06-92 to 31-10-95	5,10,448.00	16,623.00	4,93,825.00	13,125.00
26.	Om Mehta 30, Prithvi Raj Road	06-10-95	12-03-95 to 31-10-95	3,57,794.00	7,867.00	3,49,927.00	Nil
27.	B.N. Pandey Ex-MP (RS) 1, Lodhi Estate	06-10-95	24-12-94 to 31-10-95	1,67,060.00	5,016.00	1,62,044.00	Nil
28.	Mohd. Yunus Ex-MP (RS) 1, Tughlaq Road	06-10-95	14-07-95 to 31-10-95	1,49,438.00	3,684.00	1,45,754.00	Nil
29.	M.K. Handoo Retd. D.S. B-32, Nanak Pura	06-10-95	01-04-94 to 06-10-95	56,803.00	2,875.00	53,928.00	2,979.00
30.	Devki Nandan Pandey 19, Laxmi Bai Nagar		06-12-92 to 03-02-94	35,602.00	5,417.00	30,185.00	4,808.00

Kashmir Issue

274. DR. MUMTAZ ANSARI : Will the PRIME MINISTER be pleased to state :

(a) whether a high-level meeting chaired by him was held on Jammu and Kashmir during June, 1995 to review the situation in the Kashmir Valley;

(b) if so, the issues discussed and the suggestions and recommendations made therein; and

(c) the follow-up action being taken thereon ?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) No, Sir.

(b) and (c). Does not arise.

[Translation]

Gauge Conversion

275. SHRI SURYA NARAYAN YADAV :

SHRI HARI KISHORE SINGH :

Will the PRIME MINISTER be pleased to state :

(a) whether the Government have any proposal for gauge conversion of Darbhanga - Nirmali railway line and Darbhanga-Sitamarhi-Raxual section; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) and (b). It has been decided to take up survey for these gauge conversion projects. Further consideration of the project will be possible after the surveys are completed.

Allotment of Plots in Rohini

276. SHRI B.L. SHARMA PREM : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether a large number of Low Income Group people had applied for plots/Flats in Rohini but even after passing of 15 years they have not been given the plots;

(b) if so, the details thereof; and

(c) the action being taken by the Government for providing plots/Flats to such people at the earliest ?